

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.394/99

Friday this the 11th day of August, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

K.Anilkumar, aged 31
S/o K.G.Karunakatan nair
Varavilakathu Veedu,
Karakkamandapam
Melankode Road,
Nemom, Trivandrum.Applicant

(By Advocate Mr.G.Sasidharan Chempazhanthiyil
(rep.))

Vs.

1. General Manager, Telecom District,
Trivandrum.
2. Chief General Manager,
Kerala Telecom Circle,
Trivandrum.
3. Sub Divisional Engineer, Telegraphs
Neyyattinkara.
4. Sub Divisional Engineer, Telecom,
(External) Chalai, Trivandrum.
5. Sri.Apputhampi, Sub Divisional Engineer,
(Retd) , Kattakada, Neyyattinkara.
Respondents

(By Advocate Mr. N.Anil Kumar)

The application having been heard on
11.8.200, the Tribunal on the same day
delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the matter came up for final
hearing, learned counsel for applicant seeks
permission to withdraw this application with
liberty to the applicant to take up the

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matter further with the department producing further details. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the 11th day of August, 2000


A.V. HARIDASAN
VICE CHAIRMAN

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